

THE HIGH COURT OF ORISSA: CUTTACK

Cuttack, Dated 21st December, 2023

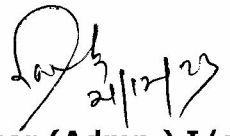
The following Officers are transferred and posted as noted against their names.

Sl. No.	Name of the officers	Place of posting on transfer
1.	Sri Sitikantha Samal	A.D.J-cum- Spl. Judge (Vigilance), Bhawanipatna
2.	Dr. Pabitra Mohan Samal	District & Sessions Judge, Bolangir
3.	Sri Dhaneswar Mallick	Judge, Family Court, Jeypore
4.	Sri Pranab Kumar Patra	LR-cum-Spl. Secretary, Law Department, Bhubaneswar
5.	Smt. Ajanta Sadangi	District & Sessions Judge, Puri
6.	Sri Lalatendu Jena	Commissioner of Hindu Religious Endowments, Bhubaneswar
7.	Sri Damodar Rath	District & Sessions Judge, Angul
8.	Shri Bikram Pattanaik	District & Sessions Judge, Malkanagiri
9.	Ms. Pranati Saha	A.D.J-cum-Spl. Judge (Vigilance), Dhenkanal
10.	Dr. Jeevanjyoti Rath	District & Sessions Judge, Jajpur
11.	Sri Shiva Prasad Mishra	A.D.J-cum-Spl. Court under POCSO Act, Nabarangpur
12.	Sri Mihir Ranjan Parida (Retd)	Ad-hoc A.D.J (F.T.S.C), Phulbani
13.	Ms. Anita Sahoo (Retd)	Ad-hoc A.D.J (F.T.S.C), Balasore

By Order

Sd/-
Registrar (Administration) I/c
High Court of Orissa, Cuttack

Copy forwarded to the Superintendent, Computer Section for uploading in the Website of the Court.


Special Officer (Admn.) I/c
High Court of Orissa, Cuttack